Information note to the Press (Press Release No. 72/2009)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

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References received from Ministry of Information and Broadcasting regarding foreign investment limits for broadcasting sector and need for necessary modification in the uplinking and downlinking guidelines for Television Channels

New Delhi, 19th October, 2009- Telecom Regulatory of India (TRAI) has received following two references from Ministry of Information and Broadcasting requesting TRAI to revisit recommendations/give recommendations on the issues raised in the references:

- D.O. letter No 8/15/2007-BP&L dated 30th September 2009 regarding foreign investment limits in the broadcasting sector
- D.O. letter No. 1501/34/2009-TV(I) dated 8th October 2009 regarding need for necessary modifications in the uplinking and downlinking guidelines for television channels.

2. These letters alongwith TRAI's earlier recommendations dated 26th April 2008 on FDI limit in broadcasting sector and Department of Industrial Policy and Promotion's Press Note No. 2 & 4 of 2009 are available on TRAI's website (<u>www.trai.gov.in</u>).

4. In line with the established transparent procedure followed by TRAI, the Authority intends to have preliminary views of the stakeholders on these issues. Accordingly all the stakeholders are requested to submit their views on the issues raised in the references received from the Ministry of Information and Broadcasting. The last date for submission of views on the above issues to TRAI is 2^{nd} November 2009. The views may also be mailed to <u>bcs@trai.gov.in</u> and traicable@yahoo.co.in

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